

NOES

Achar, Shri
 Anjanappa, Shri
 Arumugham, Shri R. S.
 Ayyakannu, Shri
 Badan Singh, Ch.
 Barupal, Shri P. L.
 Basappa, Shri
 Basumtari, Shri
 Bhargava, Pandit Thakar Das
 Bhatkar, Shri
 Birbal Singh, Shri
 Bist, Shri J. B. S.
 Bhowra, Shri Bholu Nath
 Bose, Shri
 Brajeshwar Prasad, Shri
 Chandak, Shri
 Cattise, Shri R. Ramanathan
 Das, Shri M. M.
 Das, Shri N. T.
 Das, Shri Shree Narayana
 Dasappa, Shri
 Desai, Shri Morarji
 Dube, Shri Mulchand
 Ganga Devi, Shrimati
 Ghosh, Shri D. R.
 Hervani, Shri Ansar
 Hazarika, Shri J. N.
 Heda, Shri
 Hem Raj Shri
 Jain, Shri M. C.
 Jena, Shri K. C.

Jyotishi. Pandit J. P.
 Kaikla Singh, Shri
 Karmakar, Shri
 Kotaki, Shri Liladhar
 Krishna, Shri M. R.
 Kurovi, Shri B. N.
 Lachman Singh, Shri
 Laskar, Shri N. C.
 Luxmi Bai, Shrimati
 Madhusudan Rao, Shri
 Maftida Ahmed, Shrimati
 Maniyangadan, Shri
 Masumiya Din, Shri
 Mathur, Shri Harish Chandra
 Mehta, Shri J. R.
 Mehta, Shrimati Krishna
 Munimata, Shrimati
 Mishra, Shri Bibhuti
 Mishra, Shri B. D.
 Misra, Shri R. D.
 Misra, Shri R. R.
 Mohammad Akbar, Shaikh
 Morarka, Shri
 Munusamy, Shri N. R.
 Uathwani, Shri
 Nehru, Shrimati Uma
 Pandey, Shri K. N.
 Panna Lal, Shri
 Prebbakar Shri Newal
 Pragi Lal, Ch.

Raghunath Singh, Shri
 Ram Krishna, Shri
 Ramanand Shastri, Swami
 Ramanand Tiratha, Swami
 Ranbir Singh, Ch.
 Rana, Shri
 Roy, Shri Babwanath
 Rungsung Suisa, Shri
 Sahu, Shri Rameshwar
 Saigal, Sardar A. S.
 Samanta, Shri S. C.
 Sarbadi, Shri Ajit Singh
 Satyabhama Devi, Shrimati
 Seklu, Shri
 Sen, Shri P.G.
 Shah, Shrimati Jaysben
 Sharma, Shri D. C.
 Sharma, Shri R. C.
 Singh, Shri K. N.
 Sinha, Shri Gayendra Prasad
 Sinha, Shri Satya Narayana
 Subbarayan, Dr. P.
 Supantha, Shri
 Sunder Lal, Shri
 Swaran Singh, Sardar
 Tarqi, Shri A. Mi
 Verma, Shri M. L.
 Wadiwa, Shri

The Motion was Negatived

INDIAN PENAL CODE (AMENDMENT) BILL*

Shri Ram Krishan Gupta (Mahendergarh): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code."

The motion was adopted.

Shri Ram Krishan Gupta: Sir, introduce the Bill.

FOREIGN EXCHANGE REGULATION (AMENDMENT) BILL*

Shri Ram Krishan Gupta (Mahendergarh): Sir, I beg to move for leave to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947."

The motion was adopted.

Shri Ram Krishan Gupta: Sir, I introduce the Bill.